

**STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY  
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END OF NOVEMBER 2016**

Sl. No.	Nature	Opening balance as on 01.11.2016	Institution	Restored Cases	Backlog Instituted Cases	Total Institution	Backlog Disposal Cases	Cases Transfer to M.P. High Court	Disposal	Total Disposal	Total Pendency as on 30.11.2016
<b>MAIN CIVIL CASES</b>											
1	WP	1304		3		3	2		74	76	1231
2	WA	297	61			61			48	48	310
3	WPC	4242	254	7		261	5		213	218	4285
4	WPL	969	14		2	16			36	36	949
5	WPS	10585	561	8	1	570			574	574	10581
6	WPT	437	18			18			29	29	426
7	WPCR	471	38	2		40	1		23	24	487
8	WPPIL	113	16		3	19			14	14	118
9	WP 227	1459	78	1		79	1		148	149	1389
10	WPHC	6	1			1			2	2	5
<b>A</b>	<b>TOTAL (1 to 10)</b>	<b>19883</b>	<b>1041</b>	<b>21</b>	<b>6</b>	<b>1068</b>	<b>9</b>	<b>0</b>	<b>1161</b>	<b>1170</b>	<b>19781</b>
1	FA	2353	31	6		37			21	21	2369
2	FAM	493	15			15	1		13	14	494
3	SA	5225	64	5		69	1		31	32	5262
4	MA	484	12	2		14	1		49	50	448
5	MAC	5627	152	3		155			140	140	5642
6	CR	115	17	2		19			14	14	120
7	MCC	208	102	1		103	1		115	116	195
8	COMP APPEAL	3				0				0	3
9	COMP PET	73	2	1		3	1		1	2	74
10	EP	8				0				0	8
11	TPC	33	8	1		9			9	9	33
12	CONC	1				0				0	1
13	CONT	335	72			72			47	47	360
14	CONTS	1				0				0	1
15	ITR	3				0				0	3
16	ITA	4				0				0	4
17	CER	2				0			1	1	1
18	ARBA	171	4			4			4	4	171
19	TAXC	142	24			24			13	13	153
20	REVP	60	20			20	1		14	15	65
21	CIVIL SUIT	2				0			2	2	0
<b>B</b>	<b>TOTAL (1 to 24)</b>	<b>15343</b>	<b>523</b>	<b>21</b>	<b>0</b>	<b>544</b>	<b>6</b>	<b>0</b>	<b>474</b>	<b>480</b>	<b>15407</b>
<b>TOTAL (A+B)</b>		<b>35226</b>	<b>1564</b>	<b>42</b>	<b>6</b>	<b>1612</b>	<b>15</b>	<b>0</b>	<b>1635</b>	<b>1650</b>	<b>35188</b>
<b>MAIN CRIMINAL CASES</b>											
1	CRREF	3				0			1	1	2
2	CRA	12609	142			142		1	158	159	12592
3	CRR	4129	94			94			114	114	4109
4	MCRC	629	865			865			984	984	510
5	MCRCA u/s 438 CrPC	199	155			155			44	44	310
6	CONTR	5	1			1				0	6
7	CRMP	1616	123	10	1	134			126	126	1624
8	TPCR	6	4			4			2	2	8
9	ACQA	1248	17	1		18			5	5	1261
<b>C</b>	<b>TOTAL=(1 to 9)</b>	<b>20444</b>	<b>1401</b>	<b>11</b>	<b>1</b>	<b>1413</b>	<b>0</b>	<b>1</b>	<b>1434</b>	<b>1435</b>	<b>20422</b>
<b>GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL &amp; CRIMINAL CASES</b>		<b>55670</b>	<b>2965</b>	<b>53</b>	<b>7</b>	<b>3025</b>	<b>15</b>	<b>1</b>	<b>3069</b>	<b>3085</b>	<b>55610</b>

NOTE : 1. Total number of 07 cases in institution & total number of 15 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that above cases are old backlog cases during the searching in physical verification.

  
**Ramashankar Prasad**  
**Registrar (Judicial)**